Funds allocated under Integrated Rural Water Supply Programme

†2403. SHRIBALAVANTAL/ASBALAPI"E: SHRI SHREEGOPAL VYAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of amount allocated to various States during the year 2005-06 and 2006-07 under Integrated Rural Water Supply Programme;

(b) whether it is a fact that some States have not fully utilized the said amount;

(C) if so, the details thereof and the reasons therefor,

(d) whether Government have formulated any programme to accelerate the pace of the said Scheme; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL); (a) to (c) Water is a State subject and as such State Governments are primarily responsible to provide drinking water to the rural habitations To supplement the efforts of the State Government in this direction, financial assistance and technical support is rendered to the State Government through a Centrally Sponsored Scheme namely Accelerated Rural Water Supply Progamme (ARWSP). State Governments are, however, competent to plan, sanction, implement and execute rural water supply schemes for the coverage of rural habitations from funds provided under ARWSP at State level. As per the ARWSP guidelines the States are required to submit proposals for release of second instalment after having utilized 60% of their available funds by December end. Based on the past experience, it is seen that all the States are able to obtain their second instalment under ARWSP in the given financial year. The details of amount allocated to various States during the years 2005-06 and 2006-07 under ARWSP are given in Statement (See below)

(d) and (e) Drinking Water Supply is one of the six components of Bharat Nirman which has been conceived as a plan to be implemented in four years, from 2005-06 to 2008-09 for building rural infrastructure. The objective of the said component is to cover balance 55067 uncovered habitations as well as to address problem of slipped back and quality affected habitations by 2008-09.

[†]Original notice of the question was received in Hindi.



[13 December, 2006]

Statement

Allocation and release under ARWSP during last and current year

				(Rs. in lakh)	
SI. State/UT	2005-	2005-06		2006-07	
No.	Allocation	Release* (including release	Allocation	Release** (including release for natural calamity)	
		for natural calamity)			
1 2	3	4	5	6	
Andhra Pradesh	24077.35	25080.29	20084.08	17179.84	
2 Arunachal Pradesh	9993.61	10674.54	10299.00	3768.75	
3 Assam	16851.29	14800.63	17369.0C	10416.50	
4 Bihar	15324.00	15324.00	18571.00	9285.50	
5 Chhattisgarh	5904.97	5020.44	6549.00	3274.50	
6 Goa	221.05	182 45	253 00	127.00	
7 Gujarat	12339.00	12769.16	13161.56	7781.58	
8 Haryana	3590 00	4193.80	6045.63	3350.32	
Himachal Pradesh	10605.00	11895.00	9706 86	5358.43	
10 Jammu & Kashmir	20073.00	23671.50	26324.79	13082.00	
1 Jharkhand	6334.61	6307.28	7261.00	3631.00	
12 Karnataka	19808.99	2120899	19502.40	13084.80	
13 Kerala	.6170.65	6170.65	6216.00	3108.00	
14 Madhya Pradesh	15101.00	15039 88	18797.00	1135390	
15 Maharashtra	31610.88	33235.88	36152.00	18076.00	
16 Manipur	3430.93	2713.67	3379.00	1689.50	

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[13 December, 2006]

١	2	3	4	5	6
17	Meghalaya	3949.77	3190.10	4073.00	2036.50
18	Mizoram	2831.58	2599.27	2920.00	1857.20
19	Nagaland	2907.91	2647.76	2998.00	1499.00
20	Orissa	14212.40	13880.94	1,0332.00	5166.00
21	Punjab	4172.53	4134.81	4098.00	2049.00
22	Rajasthan	48614.72	49135.34	41489.68	24376.04
23	Sikkim	1195.53	1283.68	1229.00	614.50
24	Tamil Nadu	11875.00	12053.66	12057.00	6683.30
25	Tripura	3503.10	3199.86	3613.00	1806.50
26	Uttar Pradesh	28372.10	28372.10	27990.00	14394.40
27	Uttaranchal	6559.12	6559.12	7523.00	5014.30
28	West Bengal	15246.90	15078.33	15806.00	9215.40
29	A&N Islands	34.38	1747.51	32.73	0.00
30	D&N Haveli	22.92	0.00	5.92	0.00
31	Daman & Diu	0.00	0.00	13.53	0.00
32	Delhi	4.69	0.00	0.00	0.00
33	Lakshadweep	0.00	0.00	3.64	0.00
34	Pondicherry	17.19	0.00	38.72	0.00
35	Chandigarh	-		5.46	• •
	TOTAL:	344956.17	352170.64	353900.00	199279.76

*Including saving under Swajaldhara and TSC. **Upto 30.11.2006.

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